

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.401
IB/83/ND/2024

IN THE MATTER OF:

Jv Holding Private Limited	...	Applicant
Versus		
Kranti InfraPower Private Limited	...	Respondent

under Section 7 (IBC) Code, 2016

Order delivered on 26.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. J.K. Chaudhary, Ms. Ankita Panikkar, Mr. Jatin Chaddha, Mr. Kushagra Verma, Advs.
For the Respondent	: Mr. Manav Gupta, Mr. Sahil Garg, Mr. Abhinav Jain, Mr. Ankit Gupta, Ms. Samiksha Jain, Mr. Mithil Malhotra, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant is present physically. This Tribunal vide order dated 28.02.2024, directed the Applicant to serve notice to the Respondent returnable by 11.03.2024 and further the Respondent was directed to file reply within a week on receipt of copy of the application. On 11.03.2024, Ld. Counsel for the Applicant has submitted that they have served a copy of the application along with notice to the respondent on 05.03.2024. Mr. Swapnil Balajiwale, Learned Counsel on behalf of the respondent seeks some time to file reply. One week's time is granted to file reply, as a last chance, the matter was posted to 22.03.2024. On 22.03.2024, due to paucity of time, the matter was adjourned to 18.04.2024. On 18.04.2024, no reply was filed by the Respondent. Therefore, the right to file reply on behalf of the

respondent stands closed. Today, Ld. Counsel for the Respondent has submitted that he has filed Vakalatnama along with reply and the same is on board. This Tribunal by order dated 18.04.2024, closed the chance to file reply. Ld. Counsel for the Respondent has further submitted that he also filed an application to condone the delay in filing the reply which is yet to be numbered. Hence, the Registry is directed to return the reply filed by the Respondent. List the matter on **15.05.2024** for arguments.

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**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**